

Reserved
CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00359/2017

Jabalpur, this Tuesday, the 14th day of July, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**



Anil Kumar Tiwari, S/o Shri Kapil Muni Tiwari
DOB 02.01.1973, R/o Flat No. 402,
Marble Height apartment, South Civil Lines,
Near Delite, Cinema,
Jabalpur 482001 (MP)
(By Advocate –Shri Vijay Tripathi)

-Applicant

V e r s u s

1. Union of India, through its Secretary,
Ministry of Defence (Finance), 139,
South Block, New Delhi-110001

2. Controller General of Defence, Accounts,
Ulan Batar Road, Palam Cantt. New Delhi 110010

3. Controller of Defence Accounts,
Ridge Road, Jabalpur-482001 (MP) **-Respondents**

(By Advocate –Shri S.K.Mishra)
(Date of reserving the order:-14.12.2018)